

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

105. C.A.(CAA)/242/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Flemingo Dutyfree Shop Private
Limited.

Appearance

For Applicant: Someone is appeared through VC but did not mark
appearance.

SECTION 230, 232 & 234 OF THE COMPANIES ACT, 2013.

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Learned counsel for the applicant companies seeks more time to comply with
the order dated 25.04.2024. Let the same be done within two weeks. List on
20.08.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Harshada

Sd/-
LAKSHMI GURUNG
Member (Judicial)